

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

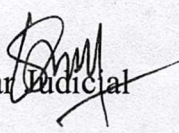
In view of the modification to the current Roster, the following is hereby notified for the information of all the concerned:-

1. That the cases pertaining to the Srinagar Wing (except PILs, part heard and tied-up/ assigned matters) listed before the Division Bench- I on 06-06-2026, shall now be taken up for hearing by the newly constituted Division Bench of Hon'ble Mr. Justice Rajnesh Oswal and Hon'ble Mr. Justice Sanjay Parihar.
2. That the cases (except part heard and tied-up/ assigned matters) listed before the Division Bench- II on 06-06-2026, shall now be taken up for hearing by the newly constituted Division Bench of Hon'ble Mr. Justice Rajnesh Oswal and Hon'ble Mr. Justice Sanjay Parihar.

Note: - The fresh cause list/s in this regard shall be notified separately.

The notice is issued pursuant to the communication bearing No. 24929/RG dated 04-06-2026 of the Worthy Registrar General.

Dated:- 05-06-2026.

Registrar Judicial 

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Division Bench - I.
2. Secretary and Bench Secretary to Hon'ble Division Bench - II.
... for information.
3. Assistant Registrar (Computer) dealing with Division Bench cases for necessary action.
4. Incharge NIC for uploading the notice/ fresh cause list/s on the official website of the Hon'ble High Court and for making all the necessary arrangements.
5. Notice boards.
6. Office file.

Registrar Judicial 